

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 6171
ANSWERED ON 01.04.2026**

MINING LEASE RENEWALS IN PEDDAPALLI

6171. SHRI VAMSI KRISHNA GADDAM:

Will the Minister of *COAL* be pleased to state:

- (a) the details of specific mining lease renewals and new allocations processed for coal mining operations in Peddapalli under the amended Mines and Minerals (Development and Regulation) Act, 2015;
- (b) the details of implementation of the National Mineral Information Center (NMIC) data collection and monitoring system for coal reserves assessment and production optimization in Peddapalli mining areas;
- (c) the enforcement of mandatory sustainable mining practices including mine closure plans, environmental restoration and community rehabilitation programmes in coal mining operations in the Peddapalli Lok Sabha Constituency;
- (d) the allocation and utilization of District Mineral Foundation funds for infrastructure development, healthcare, education and livelihood programmes in coal mining affected areas of Peddapalli; and
- (e) the progress of geological surveys and exploration activities for identifying new coal reserves and assessing the potential for critical mineral deposits in the said constituency's mineral-rich geological formations?

ANSWER

**MINISTER OF STATE FOR COAL AND MINES
(SHRI SATISH CHANDRA DUBEY)**

(a). The details of specific mining lease renewals are given below and no new allocation has been processed under Mines and Minerals (Development and Regulation) Act, 1957 in Peddapalli:

Sl. No.	Name of the Mining lease	Lease area (Ha).	Present status.
1	Pandulapalli M.L	3657.69	Renewal completed, Mining lease extend upto 18.07.2041 vide Go.Ms.No.12, dated.26.05.2022 as per MCR-2021.

2	Medipalli M.L	1643	Renewal completed, Mining lease extend upto15.12.2041 vide Go.Ms.No.13, dated.02.06.2022 as per MCR-2021.
3	1 st renewal of South Godavari addl. ML(SGAML)	1554	Mining lease extend upto16.09.2055 vide Go.Ms.No.25, dated.15.07.2025 as per MCR-2021

(b) There is no National Mineral Information Center (NMIC) data collection and monitoring system for coal reserves assessment and production optimization in Peddapalli mining areas.

(c). There are 23 coal mines operated by Singreni Collieries Company Limited (SCCL) in Peddapalli Lok Sabha Constituency as of now. SCCL has been implementing mine closure activities in phased manner in these mines as per the approved Mining Plans & Mine Closure Plans. Mine closure planning is being strictly implemented from the inception of mining operations in SCCL mines. These plans include systematic land reclamation, safe & scientific sealing of mines and sustainable post-mining land use practices.

Environmental restoration measures which include large-scale afforestation, soil stabilization, restoration of water bodies, and comprehensive pollution control covering air, water, and noise are being carried out as per the Environmental Impact Assessments (EIAs)/Environment Management Plan (EMP) and Environment Clearance (EC). Regular EIAs along with periodic third-party audits are being conducted to ensure strict compliance with standards prescribed by regulatory authorities.

SCCL is also taking up community rehabilitation activities as part of the closure activities such as Skill Development Trainings (Alternative Source of livelihood) for the local community, Eco-Tourism Development, Flora and fauna Conservation/Wildlife conservation, Water Resource Management/Conservation, Supply of clean water, Establishment of Clean Energy Projects, Women Empowerment, Sanitation etc. SCCL has earmarked at about Rs. 600 Crores for the above activities during the life of these 23 mines.

(d) MMDR Act and District Mineral Foundation (DMF) Rules require the mining companies to contribute the fund towards DMF Trust at the notified rate. The utilisation of DMF funds is monitored by DMF Trusts and DMF authorities.

(e) At present, no exploration activities are being carried out by CMDPIL to identify new coal resources and assessing the potential for critical mineral deposits in the Peddapalli Lok Sabha Constituency.
